

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-65/2005/3164/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T., Nalbari

Dated Guwahati, the 12<sup>th</sup> April, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/111 dtd. 10.04.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 18.04.2023**, has been granted. The District & Sessions Judge, Nalbari and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-65/2005/3165-3166/A dated 12.4.2023**

Copy to :

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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